

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. Shri Ashok Basu, Chairperson
2. Shri Bhanu Bhushan, Member
3. Shri A.H.Jung, Member

**Petition No.118/2006  
With I.A.No. 73/2006**

**In the matter of**

Approval of incentive based on availability of transmission system for the year 2005-06 for Eastern Region.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon  
Vs

**..Petitioner**

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Calcutta
- 3 . Grid Corporation of Orissa Ltd., Bhubaneswar
4. Damodar Valley Corporation, Calcutta
5. Power Deptt., Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

**Respondents**

**ORDER**

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system in Eastern Region for the year 2005-06. We direct that the petition be admitted. The petitioner is directed to serve copy of the petition on the respondents within two weeks from the date of this order, if not already served. The respondents may file their reply within four weeks thereafter with an advance copy to the petitioner who may file its rejoinder within two weeks. Date of hearing of the petition shall be intimated later on.

**I. A. No.73/2006**

This interlocutory application has been filed for an ad interim order for incentive based on availability as claimed in the main petition. We direct that the

petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

Sd-/  
**(A.H.JUNG)**  
**MEMBER**

sd-/  
**(BHANU BHUSHAN)**  
**MEMBER**

sd-/  
**(ASHOK BASU)**  
**CHAIRPERSON**

**New Delhi dated the 23rd October 2006**